GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:4584 ANSWERED ON:06.08.2009 TECHNOLOGY UPGRADATION FUND SCHEME Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Ponnam Shri Prabhakar

Will the Minister of TEXTILES be pleased to state:

(a) the procedure laid down for release of funds to States/Nodal agencies under Technology Upgradation Fund Scheme (TUFS);

(b) whether there was delay in disbursement of funds under TUFS in the recent times which hampered technology upgradation of proposed textile mills in different sectors; and

(c) if so, the details thereof indicating the section which suffered due to lack of funds, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAAKA LAKSHMI)

(a): The nodal banks determine the eligibility for their own cases as well as case of their co-opted PLIs. The data is forwarded online to Office of the Textile Commissioner in the prescribed format. Textile Commissioner compiles and recommends the release of funds to the concerned agencies/nodal banks. Ministry of Textiles releases the funds to the nodal agencies/nodal banks directly subject to the availability of funds.

(b) & (c) : No, Madam. As on 31.3.2009, 24572 units with a loan amount of Rs.60,955 crores have been disbursed an amount of Rs.6089.43 crore as interest and capital subsidy.Due to overwhelming response of the scheme, there is a gap between subsidy requirement and budget outlay. Yearwise Progress of TUFS as on 31.3.2009 is at Annexure–I.